

Calcutta High Court (Appellate Side)

Scrutiny List From 16-09-2021 To 16-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1667/2021	M/S MARAICA AND ANR	UTTAM KUMAR DE	07-10-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING). 2. NO COPY OF ORDER DATED 1ST JULY, 2018 IS ATTACHED AS MENTIONED IN PAGE NO 1 OF THE PETITION.
2	CRR	1881/2021	HARPEET DIWAN NEE KAUR	SOURAV BANERJEE	07-10-2021	1. SYNOPSIS AND SHORT LIST OF DATES IS NOT ATTACHED WITH THE PETITION.
3	WPA	14650/2021	SARASWATI DUTTA	SARBANANDA SANYAL	07-10-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING).
4	WPA	14764/2021	TOYEBA BIBI PURKAIT AND ANR	SANATAN PANJA	07-10-2021	1. SYNOPSIS, SHORT LIST OF DATES NOT ATTACHED WITH THE PETITION.
5	WPA(P)	254/2021	MOSTAQUE ALAM	ANINDYA GHOSH	07-10-2021	1. RESPONDENTS SERIAL NUMBERS ARE WRONG FROM SERIAL NO. 6 ONWARDS.

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